

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Pearl Vision Private Limited Date of Commencement of Liquidation: 22-08-2019; List of Stakeholders as on Date: 13-10-2022; Name of IP: Mr. Anil Kumar; Process Number: 1; Last 5 digit of registration number: 10308

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	2088415							NA
2	Liquidation costs incurred till date	3431258							NA
3	Secured financial creditors	7	12118998590	7	11901665401		21733189		Annexure 3
4	Unsecured financial creditors	3	7986801524	3	7986801524				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	24991897	1	21374037		3617890		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		5519684	20130792011	11	19909840962		25351079		